

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/TA/MP, No. 235 /1993 (TA. No. 1361/86)
 Panna Lal Versus U.O. 208 (New No. TA 81/52)

Date of Order

Orders

This is an M.P. (in TA, No. 81/52 - (Adm. 1361/86) for deletion of names of deceased plaintiffs Nos. 2, 5 and 11 from the array of plaintiffs. On scrutiny it has been found in order.

So, (S) 15/4

15/4

27/4

15.4.93.

Mr. P. D. Khanna - Counsel for the applicant

Register & Put up in Court for admission on 27.4.93

REGISTRAR
 C.A.T., JAIPUR.

27/4/93

None present to the petitioners.

~~In this~~ We have perused the petition. In this petition the petitioners have prayed that the name of the deceased plaintiffs-applicants no. 2, 5 and 11 may be deleted from the array of plaintiffs-applicants. Prayer is accepted. It is a case of 1993, as such put up on 29.4.93 for hearing.

(O.P. Sharma)
 MEMBER (A)

(D. L. Mehta)
 Vice-Chairman

Copy sent
 to the app.
 Counselor
 vide 3123
 dated 12.5.93